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Title: Election of one Member from Lok Sabha to the Committee on Public Undertakings.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Pralhad Joshi, I beg to move the following:

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the un-expired portion of the term of the Committee *vice* Smt. Meenakashi Lekhi appointed as Minister.”

माननीय सभापति : प्रश्न यह है :

“कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियम के नियम 312ख के उप-नियम (1) के साथ पठित नियम 254 के उप-नियम (3) द्वारा अपेक्षित रीति से, श्रीमती मीनाक्षी लेखी, जो मंत्री के रूप में नियुक्त हो गई हैं, के स्थान पर सरकारी उपक्रमों संबंधी समिति के कार्यकाल के शेष भाग के लिए समिति के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)